

Sl.No.	Name of Airport	Name of Airlines
16.	Lucknow	Emirates, Fly Dubai, Flvna, Saudi Arabian Airlines, Oman Air.
17.	Madurai	Sri Lankan Airlines, Mihin Lanka.
18.	Mumbai	Air Arabia, Air Asia, Malindo Air, Malaysian Airlines, Air Astana, Air France, Air Austral, Air China, China Eastern Airlines, China Southern Airlines, Air Mauritius, Asiana Airlines, Korean Air, Austrian Airlines, Thai Airways, Bangkok, Thai Air Asia, Biman Bangladesh, United Airways, Regent Airways, British Airways, Nepal Airlines, Buddha Air, Hong Kong Airlines, Cathay Pacific Airways, Egypt, Emirates, Fly Dubai, Ethiopian, Etihad Airways, Finn Air, Flyna, Saudi Arabian Airlines, Gulf Air, Iran Air, Mahan Air, Iraqi Airways, Kenya Airways, KLM Royal Dutch Airlines, Kuwait Airways, Lufthansa German Airlines, Maldivian, Sri Lankan Airlines, Mihin Lanka, Myanmar Airways, Oman Air, Pakistan Airlines, Qatar Airways, Royal Jordanian Airlines, Singapore Airlines, Silk Air, Tiger Airways, South African Airways, Swiss International Airlines, Turkish Airlines, Transaero Airlines, Japan Airlines, All Nippon Airways, Druk Air.
19.	Nagpur	Air Arabia, Qatar Airways.
20.	Pune	Lufthansa German Airlines.
21.	Trivandrum	Air Arabia, Etihad Airways, Gulf Air, Oman Air, Emirates, Fly Dubai, Kuwait Airways, Qatar Airways, South African Airways, Uzbekistan Airways.

Leasing of aircrafts by AI for Haj season

2105. SHRI K. RAHMAN KHAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of aircraft taken on lease for Haj flight operations by Air India during Haj seasons 2012-2013 and 2014 and the names of the lessor companies;

- (b) the details of the lease consideration;
- (c) the number of aircrafts of Air India were used for Haj operations in addition to leased aircraft for last three years; and
- (d) whether it is a fact that most of the leased aircrafts are more than 20 to 25 years old because of which there were inordinate delays and the pilgrims were made to suffer?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) Following aircraft were taken on lease by Air India:

Year	Aircraft taken on lease	Name of the Operator
Haj 2012	2	White Airways
	1	Jet Airways
Haj 2013	1	Orhest Airlines
	1	Dynamic Airways
Haj 2014	2	Avion Express
	1	White Airways
	6	Dynamic Airways
	2	Aeolus FZE

- (b) The details of lease consideration are given in Statement (*See below*).
- (c) The number of aircraft operated by Air India for Haj operations in addition to leased aircraft for last three years are follows:

Haj 2012-2 A330 aircraft for Srinagar

Haj 2013-2 A330 aircraft for Srinagar and 2 747-400 aircraft for Kolkata, Chennai and Nagpur

Haj 2014-2 A330 aircraft for Srinagar and one each 777ER and 777LR for Ahemadabad, Jaipur, Bangalore, Kolkata.

- (d) No, Sir.

Statement*The details of lease consideration for last three years*

Haj 2012		Haj 2013		Haj 2014	
Station	Price per pilgrim/ round trip (Amount In USD)	Station	Price per pilgrim/ round trip (Amount in INR)	Station	Price per pilgrim/ round trip (Amount in USD)
Ranchi	1795	Mangalore	91050 -	Kolkata	1219
Mangalore	1895	Goa	74200	Guwahati	1478
Bhopal	1525	Ranchi	76200	Aurangabad	1087
Gaya	1795	Indore	66300	Goa	1087
		Aurangabad	62934	Bhopal	1135
		Guwahati	81915	Bangalore	1094
		Gaya	92970	Ranchi	1282
				Nagpur	1094
				Indore	1087
				Ranchi	1282
				Gaya	1484
				Mangalore	1484

Penal provision of action against blacklisted companies

2106.SHRI ARVIND KUMAR SINGH:

SHRI NEERAJ SHEKHAR:

Will the Minister of CORPORATE AFFAIRS be pleased to refer to answers to Unstarred Question 69 and Unstarred Question 3341 replied on 24 February, 2015 and 23 December, 2014 respectively in the Rajya Sabha and state:

(a) the details of penal action, Ministry of Corporate Affairs, SFIO, ROCs and other Government agencies take against blacklisted companies and their directors